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- (i) Notification G. S. R. No. 1593, dated the 27th August, 1968.
- (ii) Notification G. S. R. No. 1690, dated the 27th August, 1968. [Placed in Library, See No. LT-2649/68 for (i) and (ii;]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF BIHAR FOR 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Government of Bihar for the year 1968-69 (in English and Hindi).

ANNOUCAEMENT RE GOVERNMENT BUSINESS

THE LEADER OF THE HOUSE (SHRI JAISUKHLAL HATHI): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 16th December, 1968, will consist of:—

- (1) Further consideration and passing of the Advocate (Second Amendment) Bill, 1968.
- (2) Discussion on the Resolution regarding constitution of Railway Convention Committee, 1958.
- (3) Consideration and passing of-
 - The Insurance (Amendment) Bill, 1968, as passed by the Lok Sabha.
 - The Food Corporations (Amendment) Bill, 1968, as passed by the Lok Sabha.
- '4) Consideration and return of the Appropriation Bills relating to the following:
 - Supplementary Demands for Grants (Railways] for 1968-69.
 - Demands for Excess Grants (Railways) for 1966-67.

Supplementary Demands for Grants (Punjab) for 1968-69.

- Supplementary Demands for Grants (Pondicherry) for 1968-69.
- Supplementary Demands for Grants (General) for 1968-69.
- Supplementary Demands for Grants (Bihar) for 1968-69.
- (5) Discussion on the Resolution by Shri Sundar Singh Bhandari regarding disapproval of the Essential Services Maintenance Ordinance, 1968, and consideration and passing of the Essential Services Maintenance Bill, 1968, as passed by Lok Sabha.
- (6) Discussion on the flood situation in the country at 3.30 P.M. on Monday, the 16th December, 1968, on a motion to be moved by Shri Banka Behary Das.

{Interruptions}

SHRI AKBAR ALI KHAN (Andhra Pradesh) : What about the international situation ?

SHRIMATI LALITHA (RAJA-GOPALAN) (Andhra Pradesh) : Sir,. ..

भी राजनारायण (उत्तर प्रदेश): श्रीमन्। एक निवेदन मुझे आपसे करना है। परसों सदन में यह तय हो चुका था कि उत्तर प्रदेश में लखनऊ में अध्यापकों की मांगों पर जो बात हो रही है

MR. CHAIRMAN : Please sit down.

श्री राजनारायण: 17 तारीख को अध्यापक तमाम जिलों में प्रदर्शन करने जा रहे हैं। परसो आपके सामने तय हुआ था कि टाक्स फेल हो जायेंगी तो यहां पर चर्चा होगी . . . MR. CHAIRMAN: Let her finish. I have allowed her to raise certain matter.

श्री राजनारायण: श्रीमन्, आप 1 बजे उठ जाएंगे और फिर हाऊस 2 बजे तक के लिए स्थगित हो जायगा।

MR. CHAIRMAN : I shall allow you to say; please sit down.